

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 329**

IA-5997/2021 IA-6035/2021

In

IB-85(ND)/2021

**IN THE MATTER OF:**

GK Crystal Homes

**Vs.**

Ansal Lotus Melange Projects Pvt Ltd

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 31.01.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Mr. Abhishek Parmar , Adv

For the Respondent : Mr, Anupam Dwivedi, Adv for R-1 in IA/5997/2021.

Adv Manav Jain appearing on behalf of the Respondent No. 1  
in I.A. No. 6035 of 2021.

Adv. Mansumyer Singh for R-2 in IA-5997/21.

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **28.02.2024.**

**Sd/-**

**(Court Officer)**